

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE

DATED THIS THE 7th DAY OF AUGUST, 1987

Present : Hon'ble Justice Sri K.S.Puttaswamy Vice-Chairman

Hon'ble Sri L.H.A.Rege Member(A)

Application No. 1793/86

M.Rajanna,
C/o M.Raghavendra Acharya,
No.1074 and 1075,
Banashankari 1st Stage,
Bangalore.

... Applicant

(Sri M.Raghavendra Acharya ... Advocate)

Vs.

1.General Manager(Maintenance),
Southern Telecom Region,
Madras - 1.

2.Divisional Engineer, Microwave,
IV Floor, New Telecom Bldg.,
Basaveshwara Circle,
Bangalore.

3.Assistant Engineer,
Microwave Maintenance,
Narrow Band,
Telephone Exchange Bldg.,
Mysore - 10.

4.Assistant Engineer,
Microwave Maintenance,
Wide Band,
Telephone Exchange Bldg.,
Mysore - 10.

... Respondents

(Sri M.S.Padmarajaiah ... Advocate)

This application has come up before the Tribunal today.

Hon'ble Justice Sri K.S.Puttaswamy, Vice-Chairman made the
following :

ORDER

This is an application made by the applicant under
Section 19 of the Administrative Tribunals Act, 1985.

2. We have heard Sri M.Raghavendrachar, for the applicant, and Sri M.S.Padmarajaiah, learned Sr.CGSC, for the respondents.

3. The applicant is presently working as a Junier Engineer, Micro-waves, Hubli. Apprehending that a disciplinary proceeding will be instituted against him when he was working at Mysore, the applicant has sought for various directions to regulate the threatened inquiry, which has not so far been initiated and commenced. Even before that we cannot examine any of the grievances of the applicant and issue any of the directions sought by him. In this view itself this application is liable to be dismissed.

4. We have no doubt that when any disciplinary proceedings are initiated, they will be held in accordance with law affording all reasonable opportunity to the applicant to defend himself in that inquiry.

5. On the foregoing discussion, we dismiss this application. But in the circumstances of the case, we direct the parties to bear their own costs.

Mr. D. Venkateswara
VICE-CHAIRMAN
18/8/83

DK
MEMBER (A) 7-2-83

an.

Registered

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

APPLICATION No. 1793 / 86 (F)

(WP. NO. —)

COMMERCIAL COMPLEX, (BDA)
INDIRANAGAR,
BANGALORE-560 038.

DATED: 16.8.87

APPLICANT

vs

RESPONDENTS

M. Rajanna

TO

1. Sri M. Rajanna,
C/o Sri. M. Raghavendra Iyer,
No. 1074 and 1075,
Bamashankari 1st Stage,
Bangalore.

2. Sri M. Raghavendra Iyer,
Chowdiah,
(Address as above)

3. General Manager (Maintenance),
Southern Telecom Region,
Madras-1.

4. Divisional Engineer (Microwave),
IV Floor, New Telecom Bldg.,
Bisaveshwara Circle, Bangalore.

5. Asst. Engineer (Microwave Maintenance),
Wide Band, Telephone Exchange Bldg.,
Mysore-10.

GM, Southern Telecom Region,
Madras and Ors.

6. Sri M. S. Padmajaiah,
C. G. S. C.,
High Court Building,
Bangalore-1.

7. Assistant Engineer
Microwave Maintenance
Narrow Band
Telephone Exchange Bldg.
Mysore - 10

SUBJECT: SENDING COPIES OF ORDER PASSED BY THE
BENCH IN APPLICATION NO. 1793 / 86 (F)

....

Please find enclosed herewith the copy of the Order
passed by this Tribunal in the above said Application on
4.8.87.

RECEIVED *KA*

Diary No. 10A07 CR/87
Dated 22/8/88 *2*

ENCL: As above.

P. V. Venkatesh
DEPUTY REGISTRAR
(JUDICIAL)

Dr.

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BANGALORE

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Sd _____

VICE-CHAIRMAN
3/8/87

Sd _____

MEMBER (A) - (Signature)

an.

- True Copy -

B.V. Venkatesh
DEPUTY REGISTRAR
CENTRAL ADMINISTRATIVE TRIBUNAL
ADMINISTRATIVE DIVISION
BANGALORE
18/8/87